

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
CHANGES IN PERSONAL LAWS .

3479

Shri Abdul Wahab

Will the Minister of COALCOALLAW & JUSTICE be pleased to state :-

(a) whether the Law Commission has recommended changes in the existing matrimonial laws and make conversions illegal and punishable; and

(b) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M. VEERAPPA MOILY)

(a) & (b) The 18 Law Commission headed by Justice A.R. Lakshmanan examined the existing legal position of bigamy in India and suggested ways to check the social malaise of bigamy through the route of sham conversion in its 227th Report on `Preventing Bigamy via Conversion to Islam - A Proposal for giving Statutory Effect to Supreme Court Rulings`. The said Report has been laid on the Table of House on 14.12.2009 and also available on the website of the Law Commission <http://www.lawcommissionofindia.nic.in>